

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 256 OF 2019**

**Dated : 28<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Parampujya Solar Energy Pvt. Ltd. & Anr. ... Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Poonam Verma  
Ms. Aparajita Upadhyay

Counsel for the Respondent(s) : Mr. S. Venkatesh  
Ms. Nishtha Kumar  
Mr. Vikas Maini for **NTPC Ltd.**  
  
Mr. N. Gupta  
Mr. S. R. Sanyal  
Mr. H. Rohan for **CSPDCCL & CSPTCL**  
  
Ms. Tanya Sareen for R-2  
Ms. Pallavi Sharma for R-12

**ORDER**

The Respondents may file objections/reply, if any, by the next date of hearing with advance copy to the other side.

List the matter on **03.10.2019**.

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/mkg*